

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

16/147/2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2018**

In the matter of: M/s. Cinepolis India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Vishwas P. Advocate for the petitioner

ORDER

Renotify this case on 7th June, 2018



(Ina Malhotra)
Member (J)